

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 20/RP/2023**

Subject : Petition for review of the order dated 17.4.2023 in Petition No. 698/GT/2020 (Truing-up of tariff of Farakka Super Thermal Power Station, Stage-I & II (1600 MW) for the period 2014-19).

Petitioner : GRIDCO Limited

Respondents : NTPC & 16 Ors.

Date of Hearing : **23.10.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member

Parties Present : Shri Rajkumar Mehta, Advocate, GRIDCO  
Ms. Himanshi Andley, Advocate, GRIDCO  
Shri Mansoor Ali Shoket, Advocate, TPDDL  
Shri Venkatesh, Advocate, NTPC  
Shri Nitin Kala, Advocate, TPDDL  
Shri Kunal Singh, Advocate, TPDDL  
Shri Tanmay Jain, Advocate, TPDDL  
Ms. Kanishka Rawat, Advocate, TPDDL  
Ms. Shefali Sobti, TPDDL

**Record of Proceedings**

Due to a paucity of time, the matter could not be taken up for the hearing. Accordingly, the hearing of the petition was adjourned.

2. Review Petition will be listed for hearing on **28.11.2024**.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

